

**CENTRAL ADMINISTRATIVE TRIBUNAL  
AHMEDABAD BENCH, AHMEDABAD.**

**OA No.181/2015**

This the 24<sup>th</sup> day of August, 2021.

**Coram :** Hon'ble Shri Jayesh V.Bhairavia, Member (J)  
Hon'ble Dr. A.K.Dubey, Member (A)

( By Advocate : Ms. S.S.Chaturvedi )

## VERSUS

1. Union of India  
Notice to be served through  
The General Manager  
Western Railway, Churchgate,  
Mumbai 400 020.
2. Divisional Railway Manager (E)  
Western Railway,  
Pratapnagar  
Vadodara 390 004. .... Respondents

(By Advocate : Shri M.J.Patel)

## **ORDER (ORAL)**

**Per : Hon'ble Shri J.V. Bhairavia, Member (J)**

Counsel for the applicant, Ms. S.S.Chaturvedi on instruction from the applicant, Bhattubhai Ahire submits that grievance of the applicant has been redressed and request to allow the applicant to withdraw this OA.

2. Considering the aforesaid request, we allow the applicant to withdraw this OA.
3. The OA stands dismissed as withdrawn. No order as to costs.

**(A.K.Dubey)**  
**Member (A)**

**(J.V.Bhairavia)**  
**Member (J)**

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